

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 06  
CP No. (IB)- 23/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**Radiant Digitek Network Limited**

**... Operational Creditor**

**Versus**

**Bhoomika Media Initiative Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Prabhansh Sharma, Adv.

For the Corporate Debtor : Vikas Jakhar, Adv.

**ORDER**

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner.  
Mr. Vikas Jakhar, Adv. appearing on behalf of the Respondent. Rejoinder has  
been filed by the Petitioner. Copy of the same has been furnished to the learned  
counsel for the Respondent. Pleadings are complete in this matter. List the matter  
for arguments on 20.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 16, 2024